

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2176
ANSWERED ON:10.03.2015
UNAVAILABILITY OF SPORTS COACHES
Bhamre Dr. Subhash Ramrao;Pandey Shri Ravindra Kumar

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Sports Authority of India (SAI) is facing acute shortage of officers and coaches in various sports centres of the country including northeastern region;
- (b) if so, the details thereof State/UTwise;
- (c) the steps being taken to promote sports activities in the country and the fund allocated and incurred by the Government in this regard during the last three years and the current year State/UT-wise;
- (d) whether the SAI proposes to upgrade its sports infrastructure; and
- (e) if so, the details thereof and the details of youth and sports training and coaching centres set up in the country State/UT-wise including Chhattisgarh?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS(SHRI SARBANANDA SONOWAL)

(a) & (b): Yes Madam. The position of Coaches is as under :-

Sanctioned Strength - 1524
Coaches in position as on date -
Vacant posts - 409

Since inclusion / discontinuation of sports disciplines at various SAI Training Centres across the country is a continuous process which is reviewed periodically in view of the annual induction / weeding out of inmates / trainees based on identified parameters and nationalization of disciplines, discipline wise and centre wise requirement of coaches varies from time to time depending upon these factors.

However, as per requirement projected by SAI centres in North East region, there is shortage of about 40 coaches in various disciplines in North East region.

Further, SAI is facing shortage of officers in various sports centres of the country including north-eastern region.

The details are as under:

| SN | Name of post by SIU in July, 1998 | Post sanctioned | Present strength | Vacant post |
|----|-----------------------------------|-----------------|------------------|-------------|
|----|-----------------------------------|-----------------|------------------|-------------|

- | | | | | |
|----|-------------------------------|----|------|----|
| 1. | Executive Director | 04 | 03+1 | 01 |
| 2. | CA(Stadia)/ Regional Director | 05 | 04 | 01 |
| 4. | Reader | 01 | - | - |
| 5. | Sr.Scientific Officer | 07 | 04 | 03 |
| 6. | Scientific Officer | 13 | 09 | 04 |
| 7. | Lecturer | 15 | 11 | 04 |
| 8. | Jr.Scientific Officer | 25 | 17 | 08 |
| 9. | Assistant Director | 55 | 28 | 27 |

Deputation of the officer beyond 10.2.2015 not extended and the officer is on notice.

Status of North-East Region is as under:-

Place Sanctioned Post Present strength
of Group 'A' Officer Group 'A' Officer

Guwahati 03 03
Imphal 09 02

(c) Following schemes are being implemented for the development of sports in the country:

(i) "Rajiv Gandhi Khel Abhiyan" (RGKA), a centrally sponsored scheme introduced in 2014-15 in place of erstwhile Panchayat Yuva Krida aur Khel Abhiyan, aims at construction of Integrated Sports Complexes in all block panchayats of the country in a phased manner and providing access to organized sports competitions at block, district, state and national levels.

(ii) Urban Sports Infrastructure Scheme, introduced in 2010-11, envisages development of playfields by the State Governments through Playfield Associations, coach development programme through Central and State Governments, creation of infrastructure including laying of artificial turfs for hockey, football and athletics, and construction of multi-purpose hall. Under the Scheme, State Governments, local civic bodies, schools, colleges, universities and sports control boards are eligible for assistance.

(iii) Scheme of Assistance to National Sports Federations (NSFs) for conduct of National Championships at Senior, Junior, Sub-Junior level for men and women, conduct of international tournaments in India, participation of sportspersons in international sports competitions, organizing coaching camps, engagement of foreign coaches, and procurement of sports equipments.

(iv) National Sports Development Fund (NSDF) for various activities including giving assistance to elite athletes, who are medal prospects for their customized and tailor-made training and competition exposure.

(v) Scheme of Human Resource Development in Sports focuses on developing human resources in sports sciences and sports medicine for the overall development of sports and games in the country. The scheme also provides assistance to coaches and referees / judges to upgrade knowledge / accreditation level and assistance for participation in and conduct of seminars in India, etc.

(vi) Scheme of Special Cash Awards for Winners of medals in international sports events and their coaches.

(vii) Scheme of Pension to Meritorious Sportspersons after they retire from active sports career with the objective of providing them financial security and incentivizing sporting achievements.

(viii) Scheme of National Sports Awards, viz, Rajiv Gandhi Khel Ratna, Arjuna Awards, Dronacharya Awards, Dhyanchand Awards for honouring them for their achievements and contributions as sportspersons and coaches.

(ix) National Welfare Fund for Sportspersons for providing lump sum financial assistance to sportspersons now living in indigent conditions for their medical treatment etc.

(x) Scheme of Sports & Games for Persons with Disabilities for broad-basing of sports among differently-abled sportspersons by way of conduct of training for community coaches, conduct of sports competitions and providing assistance to schools/institutes having differently-abled sportspersons on their rolls for procurement of sports equipments and engagement of coaches on contract basis.

Following schemes are being implemented by Sports Authority of India, an autonomous body under administrative control of the Ministry of Youth Affairs & Sports, for development of sports: -

(i) National Sports Talent Contest (NSTC): The main objective of the scheme is to identify gifted and talented sportspersons among school children in the age group of 8-14 years.

(ii) Army Boys Sports Companies (ABSC) is implemented in collaboration with the Army. Children in the age group of 8-16 years are imparted scientific training to achieve excellence at national and international levels. The scheme also provides job opportunities in the Indian Army.

(iii) Special Area Games (SAG): This Scheme follows an area-specific approach to scout and nurture talent for modern competitive games and sports from tribal, rural, coastal and hilly areas of the country. The main objective of the scheme is to train talented and meritorious sportspersons in the age group of 12-18 years.

(iv) SAI Training Centres (STC): Under this scheme, talented youth in the age group of 12-18 years are given the option to join the scheme on residential or non-residential basis.

(v) Centres of Excellence (COX): The main objective of this scheme is to identify and train outstanding sportspersons who are medal prospects for the country in international competitions.

Details of funds allocated and spent scheme-wise during last three years and the current year are given in Annexure - I.

Details of State-wise funds released under erstwhile Panchayat Yuva Krida aur Khel Abhiyan (PYKKA), Rajiv Gandhi Khel Abhiyan (RGKA) and Urban Sports Infrastructure Scheme (USIS) are given in Annexure II, III, IV and V.

(d) and (e) Upgradation of infrastructure of Sports Authority of India (SAI) is an ongoing process. It is carried out as per the requirement and availability of budget/funds.

The details of SAI Centres set up in the country is provided at Annexure - VI